

ITEM NO.25+44+46+47

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 428/2020

CITIZENS FOR JUSTICE AND PEACE

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 135049/2020 - EX-PARTE STAY IA No. 135052/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 26539/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 7691/2021 - INTERVENTION APPLICATION IA No.26535/2021 - STAY APPLICATION)

WITH

W.P.(C) No. 40/2023 (PIL-W)
(FOR ADMISSION and IA No.8306/2023-EX-PARTE STAY)

W.P.(CrI.) No. 14/2023 (PIL-W)
(FOR ADMISSION and IA No.10891/2023-STAY APPLICATION)

W.P.(C) No. 63/2022 (PIL-W)

SLP(C) No. 22733/2022 (IV-C)
(IA No.193242/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19945-19946/2021 (III)
(FOR ADMISSION and I.R. IA No. 189377/2022 - STAY APPLICATION)

T.P.(C) No. 199/2023 (XVI-A)
(FOR ADMISSION)

Diary No 3670/2023

W.P. (C) No 124/2023
(FOR ADMISSION)

W.P. (CrI) No 36/2023
(FOR ADMISSION and IA No 23571/2023 - Stay Application)

CrL.A. No 1033-1034 of 2022

(IA No.46177/2019 - Application for filing the Petition without disclosing the Identity of the Petitioner/Respondent. IA No 46176/2019 - Exemption from filing O.T. and IA No 193843/2019 - Exemption from filing O.T.)

Date : 03-02-2023 These matters were called on for hearing today.

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA**

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Ms. Kshiti Nim, Adv.
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Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Writ Petition (C) Nos 40 and 124 of 2023, Writ Petition (Crl) No 14 and 36 of 2023, Transfer Petition (C) No 199 of 2023 and Transfer Petition (C) Diary No 3670 of 2023

- 1 Issue notice.
- 2 Counter affidavit by the State Governments be filed within a period of three weeks.
- 3 Rejoinder affidavit, if any, be filed within two weeks thereafter.
- 4 Mr Arvind Datar, senior counsel appearing on behalf of the Petitioner in Writ Petition (Civil) No 63 of 2022 seeks to withdraw the Additional Affidavit (i.e. IA No 181125/2022 - Application for Directions filed on 23 November 2022). The Additional Affidavit is permitted to be withdrawn.
- 5 List the Writ Petitions, Transfer Petitions, Special Leave Petitions and the Criminal Appeal on 17 March 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR